

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1735
TO BE ANSWERED ON 25TH NOVEMBER, 2016**

CGHS DISPENSARIES

1735. PROF. K.V. THOMAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is a request to open a Central Government Health Scheme (CGHS) dispensary in Kochi, Kerala;
- (b) if so, the details thereof;
- (c) the number of CGHS dispensaries functioning in the Kerala;
- (d) whether the quality of medicines available in these CGHS dispensaries are not upto the mark; and
- (e) if so, the steps taken/being taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a) & (b): Some requests have been received from beneficiaries and All India Organisation of Pensioners (Civil & Military), Kerala to open a CGHS Wellness Centre in Kochi, Kerala.
- (c): Three CGHS Wellness Centres are functioning in Trivandrum, Kerala.
- (d) & (e): CGHS procures major proportion of medicines through Medical Stores Organisation which accepts medicines only after pre-testing for quality on sample basis.

In case any complaint regarding quality of medicines is received, the medicines are sent for testing and if poor quality is established, action is taken as per rules.

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